

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 206
(IB)-118/ND/2024

IN THE MATTER OF:

Indian Bank ... **Applicant**

Versus

Rajender Kumar Aggarwal ... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

The application stated to have been filed by RP under Section 99 of IBC, 2016 is not listed before us. As prayed by RP, the hearing is deferred to 15.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)